

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 190
TO BE ANSWERED ON 14.09.2020**

TOTAL AMOUNT WITHDRAWN FROM PROVIDENT FUND

**190. SHRI SUDHEER GUPTA:
SHRI BENNY BEHANAN:
SHRI SHRIRANG APPA BARNE:
SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIVRAO MANDLIK:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that condition of labourers has deteriorated due to Covid 19 pandemic;**
- (b) if so, the details thereof and the Government initiatives by extending assistance during the period;**
- (c) the total quantum of amount withdrawn from Employment Provident Fund Account during lockdown period of Covid 19 pandemic, till date, State-wise; and**
- (d) the further steps taken/being taken by the Government to help the labourers by generating more employment in the country; and**
- (e) whether the Government is planning any other social security measures for those in the provident fund network and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): In order to ameliorate the hardships faced by the labourers due to economic disruption caused by COVID-19 pandemic, various initiatives have been taken by the Ministry of Labour and Employment as part of Pradhan Mantri Garib Kalyan Yojana (PMGKY) and

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Atmanirbhar Bharat which, inter-alia, include (i) payment of 12% employers' share and 12% employees' share under Employees' Provident Fund (EPF), totalling 24% by the Government of India for six wage months from March to August, 2020 for all the establishments having up to 100 employees with 90% of such employees earning less than Rs.15,000/- monthly wage; (ii) reduction in PF contribution from 12% to 10% of wages for the wage months of May, June and July, 2020; (iii) non-refundable Covid advance from the PF by amending the EPF Scheme, 1952; (iv) extension in the date of filing of returns; (v) issuing advisory to promptly attend to distress calls of workers /employees and also guide them in temporary shelters; (vi) using Building and other construction workers (BOCW) cess fund for transfer of adequate funds in the bank account of construction workers affected by COVID-19 outbreak; (vii) supporting employees and workers by not terminating them and not cutting their wages; and (viii) for taking preventive measures to contain the spread of COVID-19.

(c): A statement showing the total quantum of amount withdrawn from Employees' Provident Fund Account during lockdown period of Covid-19 pandemic from 25.03.2020 to 31.08.2020, State-wise, is at Annexure-A.

(d): Government has taken various steps for generating employment in the country like encouraging private sector of the economy, fast tracking various projects involving substantial investment and encouraging public expenditure on schemes such as Prime Minister Employment Generation Programme, Mahatma Gandhi National Rural Employment Guarantee Scheme, Pandit Deen Dayal Upadhyaya Grameen Kaushalya Yojana and Deen Dayal Antodaya Yojana – National Urban Livelihoods Mission, National Carrier Service, Pradhan Mantri Rojgar Protsahan Yojana.

(e): There is no such proposal under consideration at present.

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 190 FOR REPLY ON 14.09.2020 BY SHRI SUDHEER GUPTA, SHRI BENNY BEHANAN, SHRI SHRIRANG APPA BARNE, SHRI BIDYUT BARAN MAHATO AND SHRI SANJAY SADASHIVRAO MANDLIK REGARDING TOTAL AMOUNT WITHDRAWN FROM PROVIDENT FUND.

Sl. No.	STATE/UT NAME	Amount withdrawn from 25.03.2020 to 31.08.2020 (Rupees in CRORE)
1	ANDHRA PRADESH	1,232.48
2	ASSAM & OTHER NORTH EAST STATES	227.15
3	BIHAR	309.95
4	CHANDIGARH	506.73
5	CHHATTISGARH	402.59
6	DELHI	2,940.97
7	GOA	184.27
8	GUJARAT (INCLUDING DADRA& NAGAR HAVELI AND DAMAN & DIU)	2,115.17
9	HARYANA	2,220.82
10	HIMACHAL PRADESH	267.55
11	JAMMU & KASHMIR AND LADAKH	0.44
12	JHARKHAND	294.03
13	KARNATAKA	5,743.96
14	KERALA (INCLUDING LAKSHADWEEP)	1,288.09
15	MADHYA PRADESH	941.30
16	MAHARASHTRA	7,837.85
17	ODISHA	512.64
18	PUNJAB	642.93
19	RAJASTHAN	868.40
20	TAMIL NADU (INCLUDING PUDUCHERRY)	4,984.51
21	TELANGANA	2,619.39
22	UTTAR PRADESH	1,613.03
23	UTTARAKHAND	398.79
24	WEST BENGAL (INCLUDING ANDAMAN AND NICOBAR ISLANDS)	1,249.90
TOTAL		39,402.94
